

ITEM NO.3

REGISTRAR COURT. 1

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Petition(s) for Special Leave to Appeal (C) No(s). 12471-
12490/2014

THE STATE OF RAJASTHAN

Petitioner(s)

VERSUS

EARTH STONES, BHILWARA ETC.ETC

Respondent(s)

(Only Diary NO. 3124/2019 listed.)

WITH

Diary No(s). 3124/2019 (XV)

(FOR SUBSTITUTED SERVICE ON IA 37721/2021

IA No. 37721/2021 - SUBSTITUTED SERVICE)

Date : 19-03-2024 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Milind Kumar, AOR

For Respondent(s)

Mr. G. K. Bansal, AOR
Mr. Sanjay Bansal, Adv.
Mr. Shobhit Garg, Adv.
Ms. Swati Bansal, Adv.
Ms. Vaishali Gupta, Adv.
Ms. Ayushi Bansal, Adv.

Mr. Ajay Choudhary, AOR

Mr. Upendra Pratap Singh, AOR
Mr. Anuj Gupta, Adv.
Mr. Shailesh Joshi, Adv.
Ms. Urmila, Adv.

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UPON hearing the counsel the Court made the following
O R D E R

Diary No(s). 3124/2019

Service is complete on the sole respondent but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar